

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 3840/17/2021]

- (iii) (a) Annual Report and Accounts of the Indira Gandhi Rashtriya Manav Sangrahalaya, Bhopal for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangrahalaya.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 3839/17/2021]

- I. Reports and Accounts (2019-20) of various Company and Corporations and related papers.**
- II. Reports and Accounts (2019-20) of various Energy Institutes and related papers.**
- III. Memorandum of Understanding between the Government of India and PGCIL.**

SHRI V. MURALEEDHARAN: Sir, on behalf of Shri Raj Kumar Singh, I lay on the table:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Thirty-third Annual Report and Accounts of the Indian Renewable Energy Development Agency Limited (IREDA), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Performance Review by Government on the working of the above Company.

[Placed in Library. See No. L.T. 3967/17/2021]

- (ii) (a) Fifty-first Annual Report and Accounts of REC Limited (*Formerly* Rural Electrification Corporation Limited), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 3225/17/2021]

- (iii) (a) Ninth Annual Report and Accounts of the Solar Energy Corporation of India Ltd. (SECI), New Delhi, for the year 2019-20, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 3968/17/2021]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Wind Energy (NIWE), Chennai, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Performance Review of the above Institute, for the year 2019-20.

[Placed in Library. See No. L.T. 3227/17/2021]

- (ii) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 3228/17/2021]

- (iii) (a) Twenty-second Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2019-20, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 3969/17/2021]

- III. Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Grid Corporation of India Limited (PGCIL) for the year 2020-21.

[Placed in Library. See No. L.T. 3963/17/2021]